COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 259 OF 2015

Dated: 17th August, 2017

In the matter of:

Punjab State Power Corporation Ltd..... Appellant(s)Vs.Vs.Punjab State Electricity Regulatory Commission.... Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 11-09-2017.

PPS/Court Master

tpd